NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 40/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 44/2009		
NAME OF THE COMPANY	Shubham Transcocenic Private Ltd		
NAME OF THE PETITIONER(S)	Kailash Narayan Bhangadiya		
NAME OF THE RESPONDENT(S)	Shubham Transcocenic Pvt Ltd & (05) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chickenbaran	PCS	9844036652	- 3

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri S. Chidambaram, Learned PCS for the Petitioner and submit that due to the stay granted by the Hon'ble High Court, the present CP is still pending.

Post the case on 29.11.2017.

Member (T)

Member (J)

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